

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A. B. A. No. 2388 of 2020**

Mahendra Prasad Mehta .... **Petitioner**

**Versus**

The State of Jharkhand ..... **Opp. Party**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Petitioner :Mr. Rahul Dev, Advocate  
For the State :Mr. Suraj Verma, A.P.P  
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**04/Dated: 09.09.2020**

1. Learned counsel for the petitioner and learned A.P.P are present.
2. On prayer of the learned counsel for the petitioner, office to list application on **14.09.2020.**

**(AMITAV K. GUPTA, J.)**

Rohit/-